

(2) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1977-78, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT-4050/79.]

NOTIFICATION UNDER PASSPORTS ACT

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): I beg to lay on the Table a copy of the Passports (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 77(E) in Gazette of India dated the 17th February, 1979, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-4051/79.]

CORRIGENDUM TO ANNUAL REPORT OF CENTRAL ROAD TRANSPORT CORPORATION LTD., CALCUTTA AND STATEMENT RE SHIPPING DEVELOPMENT FUND COMMITTEE FOR 1977-78.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table—

(1) A 'Corrigendum' (Hindi and English versions) to the Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1976-77. [Placed in Library. See No. LT-4052/79.]

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Shipping Development Fund Committee, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4053/79.]

STATEMENT RE. ANNUAL REPORTS OF ORISSA ROAD TRANSPORT CO., LTD., BERHAMPUR, GANJAM FOR 1975-76.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying the Annual Reports of the Orissa Road Transport Company Limited, Berhampur, Ganjam, for the years 1975-76 and 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4054/79.]

AUDITED ACCOUNTS OF E.S.I. CORPORATION FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINGHA): I beg to lay on the Table a copy of the Audited Accounts (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1977-78 together with the Audit Report thereon, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No. LT-4055/79.]

@The Annual Report was laid on the Table on the 30th August, 1978.